

NATION GREEN TRIBUNAL  
PRINCIPAL BENCH

Faridkot House  
Copernicus Marg  
New Delhi – 110001

No.:- NGT(PB)/3/JUDICIAL/2014/8(LD)

Dated: - 14.04.2020

**CIRCULAR**

**(Subject: Functioning of NGT Western Zonal Bench, Pune- reg)**

In continuation of the Circular No. NGT(PB)/3/JUDICIAL/2014/204 dated 18.03.2020, and subsequent circular dated 31.03.2020 with respect to functioning of Western Zonal Bench, Pune, it is hereby informed that the Competent Authority has been pleased to order that the said Bench shall become functional tentatively on 01.06.2020.

Ld. Registrar, WZB, Pune is requested to issue a general notification for information of all concerned.

Sd/xxxxxx  
(Ashu Garg)  
Registrar General

To:

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member, NGT
4. Hon'ble Mr. Siddhanta Das, Expert Member, NGT
5. PA to Registrar General, NGT (PB)
6. Ld. Registrars, NGT (all zonal benches) with a request to bring the circular to the notice of all concerned.
7. Ld. Deputy Registrars and Ld. Assistant Registrars (all benches)
8. Ld. Secretary, Ministry of Environment, Forest and Climate Change
9. Ld. President / Ld. Vice President / Ld. Secretary, NGT Bar Association
10. Notice Board, NGT
11. Website of NGT
12. Guard file